

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 3rd October, 2012

Appeal No. 188 of 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Power Management Co. Ltd. ...Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. G. Umapathy

ORDER

Admit. Issue notice to the Respondents returnable on 06.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.11.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson